

Implementation of National Rural Employment Programme in the States

1310. SHRI GHULAM RASOOL KOCHACK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether State Government have assured the Central Government that Sixth Plan targets for the National Rural Employment Programme is likely to be achieved;

(b) the progress made and fund utilised upto the current financial year; and

(c) to what extent employment was provided?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) to (c). The total outlay for National Rural Employment Programme for the Sixth Plan period including the funds provided in the State sector is of the order of Rs. 1620 crores. So far, funds to the extent of Rs. 1021.06 crores have been made available for utilisation under the programme under both the Central and State sectors. The total expenditure incurred from the beginning of the Plan as reported by the States so far comes to Rs. 718.39 crores. Complete reports of utilisation for the year 1982-83 would be received only after the end of the Financial year. Sixth Plan envisages an employment generation target of 300-400 million mandays per year. Against this the employment generated under the programme during the first three years of the Sixth Plan is as under:—

Year	Employment generated (Million maandys)
1980-81	420.81
1981-82	354.52
1982-83 (Part) (received so far)	235.39
	1010.72

On the basis of the progress reports received from the State Govts. it is expected that the Sixth Plan targets under National Rural Employment Programme will be fully achieved.

Reimbursement of Expenditure Incurred on Elephants for Asiad

1311. SHRI A. K. BALAN: Will the Minister of SPORTS be pleased to state:

(a) whether the Kerala Chief Minister has asked for the reimbursement of the expenses incurred on sending temple elephants to Asiad;

(b) if so, what is the amount he has asked for reimbursement;

(c) whether Government have taken any decision in this regard; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No request for reimbursement of the expenditure incurred on sending temple elephants for the Asiad '82 has been received by the Special Organising Committee from the Chief Minister of Kerala.

(b) to (d). Does not arise.

Transportation of Elephants from Kerala by Train

1312. SHRI A. K. BALAN: Will the Minister of SPORTS be pleased to state:

(a) whether the temple elephants from Kerala were brought to Asiad in train violating the prevention of Cruelty to Animals Act of 1960;

(b) whether it is a fact that Central Government forced the Kerala Government to bring these elephants to Delhi; and

(c) if so, reasons thereof?